

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3265

ANSWERED ON:05.08.2002

TRANSFER OF UNSAFE ALLIANCE AIRLINES TO IA

DINESH CHANDRA YADAV;RAM JEEVAN SINGH;SUSHIL KUMAR SAMBHAJIRAO SHINDE;VILAS BABURAO MUTTEMWAR

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the fleet of Alliance Airlines which are old and unsafe have been transferred to the Indian Airlines by the Government after scrapping its brand name;
- (b) if so, the details thereof;
- (c) the reasons for passing off the unsafe Aircraft of the Alliance Airlines; and
- (d) the reasons for changing the brand name of Alliance Airlines?

Answer

THE MINISTER OF STATE FOR CIVIL AVIATION (SHRI SHRIPAD Y. NAIK)

(a), (b) and (c): Ownership of all Boeing 737 aircraft continues to be with Indian Airlines. Alliance Air, a fully owned subsidiary of Indian Airlines, is only the operator of aircraft.

The average age of Boeing 737 fleet of Alliance Air is 19.9 years. These aircraft are not unsafe. There is no prescribed life cycle for this type of aircraft beyond which they should not fly. These aircraft are maintained as per manufacturer's special maintenance programmes/checks which ensure their continued airworthiness. These programmes/checks have been approved and mandated by DGCA also.

(d): Alliance Air continues to operate in its name and style. It has, however, now been decided to adopt the colour scheme of Indian Airlines on B-737 aircraft with the words 'Operated by Alliance Air' and logo of Airlines Allied Services Limited (AASL) printed on the fuselage.